

(24)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

OA. 737/95.

Date of order: 27-6-1995.

Between:-

1. Ch. Raquel
2. Y. Jaganmohan Reddy
3. B. Yadagiri
4. Laxminarayana
5. R. C. Sekhar
6. B. Surya Prakash
7. S. Krishnamachary
8. K. Chandra Sekhar
9. D. Rama Subba Rao
10. Ajendra Paul Kujur
11. W. Vittal Rao
12. Trilok Chand Solanki
13. N. Nabi Naick.
14. B. Churchill
15. T. Sujatha
16. M. Satyanarayana
17. A. Babji
18. A. V. Prabhakar Rao
19. S. Venugopal
20. J. Sajitha
21. G. Jayakar
22. M. C. Vijay Kumar
23. A. Gopal Reddy
24. M. Sham Rao
25. A. Madhavi
26. K. Radha Rani
27. Ch. V. Ramana.
28. V. Adilakshmi
29. V. Anuradha
30. S. Kanchana Lakshmi

71. T. Koteswara Rao
72. C. V. Nataraj
73. C. L. V. Subba Rao
74. E. Meenakshi
75. K. Jayanth
76. S. Bhaskar Rao
77. L. K. Murthy
78. K. Sudhakar Rao
79. Noor Mohiddin
80. G. Sreenivas Rao
81. G. Sudhakar
82. C. A. Vijaya Kumar
83. L. Nageswara Rao
84. Pradeep Raj Sarma
85. D. Venkata Ramana
86. T. G. Ram.
87. M. T. V. Rao

31. M. Ravi Kumar.
32. D. Sheela Rani
33. N. R. Jairam
34. N. Vasudeva Naik
35. K. Rama Devi
36. B. Pushpa Latha
37. Preeti Saxena
38. N. Mahesh Mohan
39. J. V. Ramana
40. M. Swarnalatha
41. B. Shaikaja
42. G. Venkateswarlu
43. K. Rama
44. D. K. Prasanna
45. B. S. Hanumantha Reddy
46. S. Srinivas Reddy
47. Gona Dass.
48. G. Ramesh Kumar
49. A. Usha
50. N. Dayanand
51. K. Kasi Viswara Rao
52. K. B. Rama Krishna Sarma
53. Anitha Deshmukh
54. S. Rama Devi
55. B. Damoder Rao
56. P. V. Uma Prasad
57. T. Leela Prasad
58. K. Renuka
59. Y. Venkata Rao
60. A. R. Uvender Babu
61. M. Vanaja
62. B. Neeraja
63. P. V. Subrahmanyam
64. S. K. Chakravarthy
65. V. Chenchu Rao
66. M. Sudakar
67. V. Radha
68. M. Prabhavathi
69. G. Annapurna
70. M. Vijaya Sree
88. G. Venkateswara Rao
89. M. Narasimma
90. Beshimmela Bee
91. G. Brahmandam
92. Ch. Appa Rao 2x
93. B. Uma Shankar
94. B. Satyanarayana
95. N. Santosh Kumar
96. B. Ashok
97. Y. Ratna Raju
98. T. S. S. Ramanujam

(All the Applicants are the Employees
of Director of Census Operations, A. P.)

A N D

(26)

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1. Union of India , replby its
Secretary, Ministry of Home Affairs,
New Delhi.
2. The Registrar General of India,
Ministry of Home Affairs, 2/A, Man Singh Road,
New Delhi-1.
3. The Director of Census Operations, Ministry
of Home Affairs, A.P.
Somajiguda, Hyderabad-29.

.... Respondents.

Counsel for the Applicant: Mr.K.K.Chakravarthy, Advocate.
Counsel for the Respondents: Mr.V.Bheemanna, Addl.CGSC.

CORAM:-

HON'BLE MR.JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE SRI A.B.GORTI, MEMBER ADMINISTRATIVE.

HON'BLE TRIBUNAL MADE THE FOLLOWING ORDER:-

~~Now~~

Notice before admission. List it on 25-7-97,
If reply is not going to be filed by 25-7-95,
the question of the interim relief will be considered,
on that date.

Avulgi
Dy.Registrar(Judl)

Copy to:-

1. Secretary, Ministry of Home Affairs,
Union of India, New Delhi.
2. The Registrar General of India,
Ministry of Home Affairs, 2/A, Man Singh Road,
New Delhi-1.
3. The Director of Census Operations, Ministry of
Home Affairs, A.P. Somajiguda, Hyderabad-29.
4. One copy to Sri K.K.Chakravarthy, H.No.2-104, Maruthinagar,
Hyderabad-35.
5. One copy to Sri V.Bheemanna, CGSC, CAT, Hyd.
6. One spare copy.

kku.